

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1775  
ANSWERED ON:07.03.2013  
MONITORING OF PRODUCTION AND MARKETING OF DRUGS  
Patle Kamla Devi

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the total number of Indian and foreign registered companies engaged in the manufacturing of drugs in the country;
- (b) the quantum of drugs produced in the country during the current year;
- (c) whether the Government has any machinery in place to monitor the production and marketing of drugs;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the unregistered companies?

**Answer**

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION  
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) There are approximately 10563 pharmaceuticals units registered in various parts of the country.
- (b) As per Economic Intelligence Service of Centre for Monitoring India Economy Pvt.Ltd.,Mumbai, the sale value of drugs and pharmaceuticals during 2011-12 was approximately Rs.119075.00 crore.
- (c) & (d) The manufacturing and sales of drugs is a licensed activity and is regulated under the Drugs and Cosmetic Act, 1940 and Rules made there under through a system of licensing and inspections.
- (e) In view of reply to (c) & (d) above, does not arise.